

HIGH COURT OF CHHATTISGARH, BILASPUR

**SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF
CHHATTISGARH, BILASPUR W.E.F. 19 /01/2026**

<u>SINGLE BENCH</u>		
01	Single Bench- V Hon'ble Mr. Justice Narendra Kumar Vyas	<ul style="list-style-type: none">• Criminal Appeals upto the year 2005• Criminal Revision against Acquittal.• Acquittal Appeals and Leave to Appeals of the year 2019 & 2020.• Tied up matters.
02	Single Bench - VI Hon'ble Mr. Justice Naresh Kumar Chandravanshi	<ul style="list-style-type: none">• Writ Petition (C) from the year 2022 onwards.• Tied up matters.
03	Single Bench – VIII Hon'ble Mr. Justice Rakesh Mohan Pandey	<ul style="list-style-type: none">• Miscellaneous Appeals (Motor Vehicle Act) from the year 2019 onwards.• Civil Revision upto the year 2020• Writ Petition (C) of the year 2015 & 2016• Writ Petition (T)• Tied up Matters
04	Single Bench - X Hon'ble Mr. Justice Sanjay Kumar Jaiswal	<ul style="list-style-type: none">• All Bail Applications under Section 439 Cr.P.C./All Bail Applications under Section 483 B.N.S.S. (Matter relates to offences in which maximum sentence is Death) and POCSO Act. (except offence u/s. 307 I.P.C./ u/s 109 of B.N.S.S.)• Appeals under Section 14A of the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C./482 of B.N.S.S. and 439 Cr.P.C./483 of B.N.S.S.• Criminal Revision from the year 2017 onwards (except Criminal Revision against Acquittal)• Petitions under Section 482 Cr.P.C./Petitions under Section 528 B.N.S.S. & Cr.M.P. from the year 2019 onwards (Except Quashing of FIR)• Criminal Appeals from the year 2022 to 2023 (Final Hearing matters) & from the year 2024 onwards• Tied up Matters.
05	Single Bench - XI Hon'ble Mr. Justice Arvind Kumar Verma	<ul style="list-style-type: none">• Criminal Appeals from the year 2016 to 2021• Tied up Matters. <p align="center">(From 02:15 p.m. or after completion of D.B.-II list whichever is earlier)</p>
<p>Note :- The Roster dated 09.01.2026 w.e.f. 12.01.2026 is modified to the above extent.</p>		

Sd/-

**CHIEF JUSTICE
15.01.2026**

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No.1023 / R.(J.) / 2026,

Bilaspur, Dated: 15.01.2026

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1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
8.	The Registrar (Vigilance / I & E / Judicial / S & A Cell), Registrar (Computerization / C.P.C.), High Court of Chhattisgarh, Bilaspur.
9.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
10.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
11.	The Additional Registrars (Judicial / D.E. & E / Admn. / Classification), High Court of Chhattisgarh, Bilaspur.
12.	The Advocate General, Government of Chhattisgarh, Bilaspur.
13.	The Deputy Solicitor General of India, Central Government, High Court Premises, Bilaspur.
14.	The Secretary, High Court Legal Services Committee, Bilaspur.
15.	The Secretary, High Court Bar Association, Bilaspur.
16.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J) / Writ / Civil / Criminal / Central Filing Section / Cause List Section / Lawa-zima / Paper Book & Inspection / Library / Protocol Court Officer / S.W. / Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
17.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

15.01.26
(Khilawan Ram Rigri)
Registrar (Judicial)